

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:325

ANSWERED ON:25.07.2000

CRIMES AGAINST FOREIGN TOURISTS

PRABHAT KUMAR SAMANTARAY;PUTTASWAMY GOWDA;UTTAMRAO NATHUJI DHIKALE

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the crimes against the foreign tourists have been increasing in Delhi;
- (b) if so, whether some foreign tourists who were subjected to rapes and molestations in Delhi were paraded by Delhi Police before the media;
- (c) if so, the reasons therefor and the action taken against the guilty officers for violating the Supreme Court orders;
- (d) whether the Delhi Police has not circulated/framed any guidelines in this regard; and
- (e) if so, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH.VIDYASAGAR RAO)

(a): No, Sir.

(b)&(c): There was an instance in which two foreign tourists, alleged to have been raped and molested, voluntarily attended a press conference convened by the then Deputy Commissioner of Police (Central District). This was an act of indiscretion for which the officer concerned was suitably reprimanded and transferred.

(d)&(e): A number of circulars/guidelines regarding the treatment of the rape victims has been issued by Delhi Police from time to time and the officers have been directed to adhere to these guidelines.